

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.117/230/HDB/2017
NAME OF THE COMPANY	AJR Agriinfra Projects Pvt Ltd
NAME OF THE TRANSFEROR	AJR Agriinfra Projects Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for Applicant	9542239039	V. Venkata Rami Reddy

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant

CA disposed by separate orders.

LW  
Member (J)

Bm